

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 395 / 2004

Friday this the 28th day of July, 2006
CORAM :

**HON'BLE Mr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

**P.V.Habusabi
Auxiliary Nurse Midwife
Community Health Centre, Androth
Union Territory of Lakshadweep
Residing at Androth Island**

Applicant

(By Advocate Mr. P.V.Mohanan)

Versus

**1. The Administrator
Union Territory of Lakshadweep, Kavaratti**

**2. The Director
Medical and Health Services
Union Territory of Lakshadweep, Kavaratti**

**3. The Chairman
Lakshadweep State Social Welfare
Advisory Board
Union Territory of Lakshadweep
Kavaratti**

Respondents

(By Advocate Mr. S.Radhakrishnan)

**The application having been heard on 28.07.2006, the Tribunal
on the same day delivered the following :**

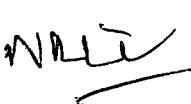
ORDER

HON'BLE Mr.K.B.S.RAJAN, JUDICIAL MEMBER

**The counsel for the applicant submits that in the light of
Annexure R-4 filed alongwith the reply statement, the Original Application
can be closed as not pressed. Prayer is allowed.**

2. The Original Application is closed as not pressed. No costs.

Dated, the 28th July, 2006.


**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN
JUDICIAL MEMBER**